

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-128/2007/7956/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>th</sup> 28 August, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/4913/E dtd. 22.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 25.08.2023 till the morning of 28.08.2023**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-128/2007/7957/A, dated** , 28-08-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**